NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA - MEMBER (JUDICIAL) PRESENT: HONIBLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018. AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP No. 184 /241/HDB/2017		
NAME OF THE COMPANY	Prudential Sugar Corporation Ltd &Others		
NAME OF THE PETITIONER(S)	Chadalavada Krishna Murthy & Others		
NAME OF THE RESPONDENT(S)	Viod Kumar Baid & Prudential Sugar Corporation Ltd &Others		
UNDER SECTION	241		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sreedhar	Advocate	9440475151	1 Saci disav

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. ANEESH, FOR RAMACHANDRA RAO GURRAM (Respondent Nos 1,2 &13)	Advocate	9849463726	421
C.5 hilps represently on behalf of	2,4 45	9985183500	dy

APURVA M. GROWLAGE Counsel 998948800 April
FOR MILLIONS G. CHOMHALE for R-1

Dishit Dhatlacharjee Counsel +919949936611 Fromutty

R-3, R-7,

R-10, R-14

ORDER

Heard Ms. T. Sridhar, Learned Counsel for the Petitioner and Mr. V. Aneesh for Mr. Ramachandra Rao. G, Mrs. C. Shilpa, represents on behalf of Y. Suraynaraya, Mr. Apurva. M. Gokhale, for Milina G. Gokhale for R.1, and Mr. Dishit. Bhattacharjee for R3, R7,R10,R14, are appeared for the Respondent. At the request of both the parties. Post the case on 7.03.2018.

NAL COMPANY LAW TRIBUNAL Member (Judl)